

HIGH COURT OF TRIPURA
AGARTALA

No.F.44(11)-HC/2023/11301

Dated, Agartala, the 27th April, 2023

NOTIFICATION

His Lordship Hon'ble the Chief Justice has been pleased to re-constitute the following committees of the High Court of Tripura as follows:

Sl. No.	Name of the Committee	Composition of the Committee
(01)	Standing Committee	<u>Chairperson:</u> Hon'ble the Chief Justice <u>Members:</u> 1. Hon'ble Mr. Justice T. Amarnath Goud 2. Hon'ble Mr. Justice A. Lodh
(02)	Finance Committee	<u>Chairperson:</u> Hon'ble Mr. Justice T. Amarnath Goud <u>Members:</u> 1. Hon'ble Mr. Justice A. Lodh 2. Registrar General <u>Member-Secretary</u> Registrar (Admn., P&M)
(03)	State Court Management Systems Committee (SCMSC)	<u>Chairperson:</u> Hon'ble the Chief Justice <u>Members</u> 1. Hon'ble Mr. Justice T. Amarnath Goud 2. Hon'ble Mr. Justice A. Lodh 3. Registrar General, Ex-Officio <u>Member-Secretary</u> Registrar (Judicial) (Ex-officio) <u>Participants</u> 1. Director General of Police, Tripura 2. LR & Secretary, Law, Govt. of Tripura 3. Chief Engineer , PWD (Buildings), Govt. of Tripura 4. State Informatics Officer, NIC, Tripura State

(04)	Central Recruitment Committee	<p><u>Chairman</u> Hon'ble the Chief Justice</p> <p><u>Members:</u> 1. Hon'ble Mr. Justice T. Amarnath Goud 2. Hon'ble Mr. Justice A. Lodh 3. Registrar General</p> <p><u>Member-Secretary:</u> Registrar (Vigilance)</p>
(05)	Library Committee	<p>Hon'ble Mr. Justice T. Amarnath Goud Judge-in-Charge</p>
(06)	<p>Internal Complaints Committee in respect of High Court regarding sexual harassment against the staff members and officers of the High Court</p> <p>In terms of the direction of Hon'ble Supreme Court of India in order dated 11.05.18 in Writ Petition (Crl.) No. 113 of 2018 (Afshan Pracha Vrs. Union of India & Ors.)</p>	<p><u>Chairman:</u> Hon'ble Mr. Justice A. Lodh</p> <p><u>Members:</u> 1. Registrar General 2. Smt. Sima Datta, Member-Secretary 3. Smt. Chaitali Datta 4. Secretary, Adivasi Mahila Samiti, Agartala (NGO)</p>
(07)	Internal Complaints Committee to redress the complaints made with regard to Sexual harassment against the members of Tripura Judicial Service	<p><u>Chairman</u> Hon'ble Mr. Justice T. Amarnath Goud</p> <p><u>Members</u> 1. Hon'ble Mr. Justice A. Lodh 2. President, Tripura High Court Bar Association 3. Smt. Jhuma Dutta Chowdhury, Secretary, HCLSC 4. Smt. Mou Banerjee, Deputy Registrar (Judicial)</p>
(08)	<p>Arrears Committee AND Codification of cases Committee</p>	<p><u>Chairman:</u> Hon'ble Mr. Justice T. Amarnath Goud</p> <p><u>Members:</u> 1. Hon'ble Mr. Justice A. Lodh 2. Registrar (Judicial) – Member-Secretary 3. Deputy Registrar (Judicial) 4. Deputy Registrar (Vigilance)-cum-CPC</p>

(09)	Juvenile Justice Committee	<p><u>Chairman:</u> Hon'ble Mr. Justice T. Amarnath Goud</p> <p><u>Members:</u></p> <ol style="list-style-type: none"> 1. Hon'ble Mr. Justice A. Lodh 2. Secretary, Social Welfare and Social Education Department 3. Secretary, Home Department 4. Director, Social Welfare and Social Education Department 5. Member Secretary, TSLSA 6. Smt. Sima Datta, Dy. Registrar (Admn.) – Secretary
(10)	Rules Committee	<p><u>Chairman:</u> Hon'ble Mr. Justice T. Amarnath Goud</p> <p><u>Members:</u></p> <ol style="list-style-type: none"> 1. Hon'ble Mr. Justice A. Lodh 2. Advocate General, Tripura 3. Chairman, Bar Council of Tripura 4. President, Tripura High Court Bar Association 5. Registrar General 6. Registrar (Judicial) 7. Deputy Registrar (Vigilance)-cum-CPC
(11)	Committee for consideration of matters relating to granting of Selection Grade/ Super time Scale to the District & Sessions Judge and also for granting ACP to Judicial Officers of the State	<p><u>Chairman:</u> Hon'ble Mr. Justice T. Amarnath Goud</p> <p><u>Member:</u> Hon'ble Mr. Justice A. Lodh</p> <p><u>Secretary:</u> Registrar (Vigilance)</p>
(12)	'High Court Building Committee' AND 'Canteen Committee' AND 'Committee for supervising Guest House matters'	<p><u>Chairman:</u> Hon'ble Mr. Justice A. Lodh</p> <p><u>Secretary:</u> Registrar General</p> <p><u>Member Secretary</u> Registrar (Admn.)</p>
(13)	Committee for Designation of Senior Advocates	<p><u>Chairman:</u> Hon'ble the Chief Justice</p> <p><u>Members:</u></p> <ol style="list-style-type: none"> 1. Hon'ble Mr. Justice T. Amarnath Goud

		<p>2. Hon'ble Mr. Justice A. Lodh 3. Advocate General 4. Shri S.M Chakraborty, Sr. Advocate</p>
(14)	Cadre Assessment, re-structuring and rationalization of staff in respect District Judiciary of Tripura	<p><u>Chairman:</u> Hon'ble the Chief Justice</p> <p><u>Members:</u> 1. Hon'ble Mr. Justice T. Amarnath Goud 2. Hon'ble Mr. Justice A. Lodh 3. Director, Tripura Judicial Academy 4. Chairman, Departmental Promotion Committee (DPC) 5. District & Sessions Judge, West Tripura</p> <p><u>Member Secretary:</u> Registrar (Judicial)</p>
(15)	Artificial Intelligence Committee	<p><u>Judge-In-charge:</u> Hon'ble the Chief Justice</p> <p><u>Member:</u> Hon'ble Mr. Justice A. Lodh</p> <p><u>Convener:</u> Deputy Registrar (Vigilance)-cum-CPC</p>
(16)	High Level Committee (HLC) to monitor the pace, progress and implementation of the infrastructure of Subordinate Judiciary including Gram Nyayalaya as per guidelines of the Centrally sponsored Scheme issued from the Ministry of Law & Justice and to review at every interval of 6 months the physical and financial progress of the construction of court halls and residential units for judicial officers.	<p><u>Chairman:</u> Hon'ble the Chief Justice</p> <p><u>Members:</u> 1. Hon'ble Mr. Justice A. Lodh 2. Chief Secretary, Govt. of Tripura (Ex. Officio) 3. Registrar General (Ex. Officio) 4. Secretary, Finance Department, Govt. of Tripura (Ex Officio) 5. LR & Secretary, Law, Government of Tripura (Ex Officio) 6. Registrar (Admn.), High Court of Tripura (Ex. Officio) 7. Chief Engineer, PWD (Building), Govt. of Tripura (Ex Officio)</p> <p><u>Member Secretary:</u> Registrar (Judicial) (Ex. Officio)</p>

(17)	AI assisted legal translation advisory committee to exclusively monitor all machine translation related activities	<u>Chairperson:</u> Hon'ble Mr. Justice T. Amarnath Goud <u>Member:</u> Hon'ble Mr. Justice A. Lodh
(18)	Judicial Education and Training	Hon'ble Mr. Justice A. Lodh <u>Judge-in-Charge</u>
(19)	Committee for Sensitization of Family Court Matters	<u>Chairman:</u> Hon'ble Mr. Justice A. Lodh <u>Secretary:</u> Deputy Registrar (Judicial)
(20)	Committee to supervise and monitor the progress made by the State Government in regard to the compliance to the direction of the Hon'ble Supreme Court of India relating to NDPS Act,1985	<u>Chairman:</u> Hon'ble Mr. Justice A. Lodh <u>Members:</u> 1. Registrar General 2. Registrar (Judicial)
(21)	The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex-Selection) Act, 1994	<u>Chairman:</u> Hon'ble Mr. Justice A. Lodh <u>Secretary:</u> Registrar (Judicial)
(22)	Committee to monitor the work of completion of projects relating to infrastructural development for the District Judiciary of Tripura	<u>Chairperson:</u> Hon'ble Portfolio Judge of the respective District <u>Members:</u> 1. LR & Secretary, Law, Govt. of Tripura 2. Registrar General, High Court of Tripura 3. The Chief Engineer , PWD (Buildings), Govt. of Tripura <u>Secretary:</u> Registrar (Judicial) (Ex-Officio)
(23)	Allotment Committee for allotment of Lawyers Chamber in the High Court of Tripura	<u>Chairman:</u> Hon'ble Mr. Justice A. Lodh <u>Members:</u> 1. The President Tripura High Court Bar Association 2. The Secretary, Tripura High Court Bar Association 3. The Registrar Admn. (P&M), High Court

		of Tripura – Member Secretary
(24)	Mediation Monitoring Committee	Hon'ble Mr. Justice A. Lodh Judge-in-Charge
(25)	One Judge Committee to regulate & monitor the progress of the trials of cases under the POCSO Act, 2012	Hon'ble Mr. Justice A. Lodh Registrar (Judicial)-Secretary (ex-officio)
(26)	Committee to monitor and oversee timely selection and appointment of Judicial Officers in the state in terms fo the direction of Hon'ble Supreme Court (Malik Mazhar Sultan & Anr Vs. UPPSC)	Chairperson: Hon'ble the Chief Justice Member: Hon'ble Mr. Justice A. Lodh
(27)	Quarters Allotment Committee for allotment of Quarters among the officers and staff members of the High Court	Chairperson: Hon'ble Mr. Justice A. Lodh Member: Registrar General
(28)	State level Committee (Vulnerable Witness)	Chairman Hon'ble Mr. Justice A. Lodh Members Member-Secretary, TSLSA Registrar (Judicial)

This is issued with immediate effect in supersession of all the Notifications issued by the High Court earlier in this regard.

By order,

Sd/–

(Vishwajeet Pandey)
Registrar General

No.F.44(11)-HC/2023/11302-360

Dated, Agartala, the 27th April, 2023

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Advocate General, Tripura, Agartala;

5. The Chief Secretary, Government of Tripura, Agartala;
6. The Chairman, Bar Council of Tripura, Agartala;
7. The President, Tripura High Court Bar Association, Agartala;
8. The Secretary, Tripura High Court Bar Association, Agartala;
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala;
10. The Director, Tripura Judicial Academy, Agartala;
11. The L.R. & Secretary, Law Department, Government of Tripura, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
14. Shri S. M. Chakraborty, Sr. Advocate, Agartala;
15. The Director General of Police, Tripura, Agartala;
16. The Chief Engineer, Public Works Department (Buildings), Government of Tripura, Agartala;
17. The Secretary, Directorate of Social Welfare and Social Education, Government of Tripura, Agartala;
18. The Secretary, Home Department, Government of Tripura, Agartala;
19. The Secretary, Finance Department, Government of Tripura, Agartala;
20. The Director, Directorate of Social Welfare and Social Education, Government of Tripura, Agartala;
21. The State Informatics Officer, NIC, Tripura State;
22. The Chairman, Departmental Promotion Committee, Tripura;
23. The District & Sessions Judge, Dhalai District, Ambassa/ West Tripura District, Agartala/ Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar/ Gomati District, Udaipur;
24. The Judge, Family Court, Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Khowai, Khowai District/ Agartala, West Tripura District/ Sonamura, Sepahijala District/ Belonia, South Tripura District/ Udaipur, Gomati District;
25. The Registrar (Judicial), High Court of Tripura, Agartala;
26. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
27. The Registrar (Admn.,P&M), High Court of Tripura, Agartala;
28. The Joint Registrar, High Court of Tripura, Agartala;
29. The Secretary, Tripura Adivasi Mahila Samiti, Agartala;
30. All the Deputy Registrar(s), High Court of Tripura, Agartala;
31. The Chief Librarian, High Court of Tripura, Agartala;

32. All the Assistant Registrar(s), High Court of Tripura, Agartala;
33. The System Analyst, High Court of Tripura, Agartala, for uploading the same in the official website of the High Court of Tripura, Agartala;
34. All the Superintendents/Court Masters/Sr. Grade Translator, High Court of Tripura, Agartala;
35. Person(s) concerned.
36. Concerned File(s).

Registrar General